

Power Plant has been commissioned;

(b) if so, the details thereof; and

(b) whether compensation has been paid to all these farmers of Barsinohar and the adjoining villages whose land have been acquired for the plant;

(c) the action taken by the Government thereon?

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the time by which the compensation is likely to be given to the farmers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Loan assistance has been sought Japan for procurement of power house equipment of the Sardar Sarovar Project.

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(c) However, OECF has not agreed to the release of 2nd tranche of loan assistance. Meanwhile, Ministry of Water Resources has requested the Ministry of Finance to convey its concurrence to the release of Free Foreign Exchange of Rs. 500 crore for the project during 1993-94 the OECF Loan becomes available. A request has also been made by it for appraisal of the project by the OECF and for a confirmation of availability of foreign exchange to honour the contract as well as for authorising a sub-group of the Sardar Sarovar Construction Advisory Committee to re-negotiate the contract.

[English]

(b) to (d). A total of 10982.97 bighas of private land belonging to 662 Khatedars has been acquired for Barsingsar Mine-cum-Power Project. A sum of Rs. 10,82,55,074 has been awarded by the Land Acquisition Officer of the State Government of Rajasthan as compensation for land, trees, structures, solatium and interest to the farmers whose land have been acquired for this project. As on 28.9.1992 compensation has been paid to all the Khatedars excepting 13. The claims in respect of these Khatedars are to be decided in various Revenue Courts and payment to them will be made after their claims are established.

Thermal Power Plants

4453. SHRI GUMAN MAL LODHA: Will the Minister of POWER be pleased to state:

(a) the names of the super thermal power plants in pipeline for completion during the Eighth Five Year Plan;

(b) their original estimate cost in absolute terms and per MW;

(c) the quantity of coal likely to be required for each plant;

(d) the arrangements made to ensure

[English]

Japanese Assistance for Power Plants In Gujarat

4452. SHRI KASHIRAM RANA: Will the Minister of POWER be pleased to state:

(a) whether the Government of Gujarat has requested the Union Government for second Yen credit for procurement of power plants equipments to be supplied from Japan;

regular availability of coal and railway transport and the arrangements made for the disposal of fly ash for the last three years; and

(e) the expected protected cost of generation on start and escalation year after year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The details of super thermal power projects of the National Thermal Power Corporation (NTPC) to yield benefits during the Eighth Plan period (1992-97) are as follows:-

<i>Project</i>	<i>Total Capacity MW</i>	<i>Capacity Addition in VIII Plan MW</i>
Farakka-II	1000	1000
Kahalgaon-I	840	630
National Capital Thermal Power Project (NCTPP)	840	630
Talcher-I	1000	1000

(b) The Original estimated cost and the cost per MW of these plants is given below:-

Project	Original Estimated cost (Rs. Crore) Power Plant & Facilities Including Transmission system	cost in Rs. Crores/MW
1	2	3
Farakka - II	868.48 (III Quarter '83)	0.8685
Kahalgaoon - I	884.16 (III Quarter '83)	1.0526
NCTPP	1063.60 (IV Quarter '85)	1.2662
Talcher	1404.04 (II Quarter '88)	1.4040
(c). The quantity of coal likely to be required for each Plant is as follows:		
		(Per year in million tons)
1. Farakka - II	1000 MW	5.70
2. Kahalgaoon - I	630. MW	3.59
3. NCTPP	630 MW	3.02
4. Talcher STPP	1000 MW	4.20
Total		16.51

(d) Availability of coal is ensured after the plant/new units have been accorded linkage from specific mines by the standing Linkage Committee (Long-term).

Farakka Stage-II, Kahalgaon and Talcher project are pit head stations and each of them is linked with dedicated mines. Transportation of coal is done by Merry-Go-Round system owned, operated and maintained by NTPC.

For NCTPP coal is to be transported by the Railways who had confirmed their capacity to move coal at the time of its linkage on long-term basis. Further during every short-term linkage on quarterly basis,

representatives of Railways confirmed acceptance of moving coal to the extent of the requirements of the power plant. Railways are also deploying Bottom Opening Bottom Release (BOBR) wagons in the circuit from Piparwar mine near Ranchi to this power plant.

Disposal of fly ash either in dry form or wet form in ash ponds has been envisaged for estimated life of 25 years for each of the above projects

(e) The estimated cost of generation at the time of approval of Feasibility Report (FR)/ approval of Detailed Project Report (DPR) based on the norms prevailing at the time, is indicated below.

Project	FR Approved Project (Rs. Crores)	Estimated Cost of Generation (Paise/Kilowatt Hour)	DPR Approved				
			1	2	3	4	5
						Project Cost (Rs. Crores)	Cost of Generation (Paise KWH)
Farakka II	868.48 (III Quarter, 83)	41.00			1511.27 (III Quarter, 91)		86.76
Kahalgaoon	884.16 (III Quarter, 83)	52.30			1715.89 (III Quarter, 91)		111.08
NCTPP	1063.60 (IV Quarter, 85)	76.46			1584.08 (III Quarter, 92)		147.90
Talcher - I	1404.04 (II Quarter, 88)	64.65			2138.45 (III Quarter, 91)		138.58

Increase in the cost of generation is due to:-

1. Escalation and foreign exchange rate variation for various components of the project.
2. Increase in Prices of coal and oil.
3. Foreign Exchange rate variation on direct foreign loans, utilised for the project.
4. Escalation in O & M expenses as a result of 1 & 3 above.

[*Translation*]

**Railway Bridge on Vagha-Chhitoni
Route**

4454. SHRI HARI KEWAL PRASAD:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether his Minister has to share the
expenditure on the railway bidge which is
under construction on Vagha-Chhitoni rail
route under the North-Eastern Railway;

(b) if so, the total share of his Ministry
and the extent thereof paid till date; and

(c) if not, the reasons for delay in payment
of the share by the Ministry?

THE MINISTER OF WATER
RESOURCES (SHRI VIDYACHARAN
SHUKLA): (a) to (c). An amount of Rs. 7.10
crores has been released provisionally from
the flood sector. The share of Ministry of
Water Resources has not been determined
so far.

[*English*]

Non-Delivery Post Offices

4455. SHRI RAMPAL SINGH: Will the
Minister of COMMUNICATIONS be pleased
to state:

(a) whether the Government have
decided to close non-delivery Post Offices in
the country;

(b) if so, the reasons therefor;

(c) the impact on public as well as the
employees; and

(d) the manner in which the employees
are likely to be absorbed?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS (SHRI
P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) to (d). Do not arise.

**Import of Old Fokker Passenger
Aircraft**

4456. SHRI M.V.
CHANDRASEKHARA
MURTHY:

SHRI MOHAN RAWALE:

SHRI VIJAY KUMAR YADAV:

SHRI V. SREENIVASA
PRASAD:

DR. D. VENKATESWARA
RAO:

Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) whether certain irregularities have
been detected by Directorate General of
Civil Aviation in the import of an old Fokker
passenger aircraft by a leading private taxi
operator;

(b) if so, the facts thereof;

(c) whether any enquiry has been
conducted in this regard; and

(d) if so, the outcome thereof and the
action proposed to be taken against those
found responsible for violation the
specifications?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI MADHAVRAO
SCINDIA): (a) Yes, Sir.

(b) to (d). M/s. Continental Aviation
Private Limited requested DGCA for import
of one F-27 aircraft from New Zealand and
gave the year of its manufacture as 1972.
However, it was confirmed from the
manufacturer that the date of manufacture